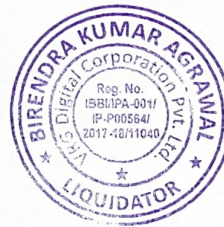


Annexure - 5
 Name of the corporate debtor: VRG Digital Corporation Private Limited; Date of commencement of Liquidation: 15-02-2021 (Order Receipt Date: 20-02-2021); List of creditors as on: 21-08-2024
 List of Operational Creditors (Government Dues) (Amount in ₹)

Sr. No.	Details of claimant			Details of claim received			Details of claim admitted				(Amount in ₹)				Remarks, if any	
	Department	Government	Identification No.	Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected		Amount of claim under verification
1	Deputy Commissioner of State Tax (MUM-VAT-E-635)	Government of Maharashtra	MUM-VAT-E-635	23-03-2021	2,04,53,709	2,04,53,709	Government Dues	-	NO	-	0.66%	-	-	-	-	NA
2	Directorate General of GST Intelligence, Mumbai Zonal Unit	Government of India	NA being an organisation under Government of India	24-03-2021	1,03,27,54,561	1,03,27,54,561	Government Dues	-	NO	-	33.21%	-	-	-	-	NA
3	Joint Commissioner of Income Tax (OSD), Central Circle-4(2), Mumbai	Government of India	NA being an organisation under Government of India	20-08-2021	1,13,40,69,510	1,13,40,69,510	Government Dues	-	NO	-	36.47%	-	-	-	-	NA
4	Deputy Commissioner of State Tax (MUM-VAT-E-635, Large Tax Payer Unit-3)	Government of Maharashtra	(MUM-VAT-E-635, Large Tax Payer Unit-3)	09-08-2024	92,22,02,879	92,22,02,879	Government Dues	-	NO	-	29.66%	-	-	-	-	NA
Total					3,10,94,80,659	3,10,94,80,659		-		-	100.00%	-	-	-	-	



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